GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:1261 ANSWERED ON:04.03.2010 SCUFFLE DURING AIR INDIA FLIGHT Jagannath Dr. M.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether an incident of mid-air scuffle reported recently in the Sharjah-Lucknow-Delhi flight;
- (b) if so, the details thereof;
- (c) whether an inquiry has been ordered in this matter; and
- (d) if so, the outcome thereof and the action taken thereon?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a) and (b): Yes, Sir. On arrival of Flight No. IC 884 of 3.10.2009, one of the Cabin Crew made a log entry dated 3.10.2009 in the Movement Control Log Book, stating that the Commander and the Co-Pilot of that flight had mentally and physically assaulted her and one other Cabin Crew of that flight.
- (c) and (d): Yes, Sir. Immediately upon receipt of the complaint, all staff members involved in the incident viz. the Captain, Co-Pilot and the two Cabin Crew were de-rostered and a preliminary enquiry was ordered. The investigations revealed that all the four staff members had exacerbated the altercation. The committee was of the opinion that some of the allegations made by the cabin crew against the Captain were baseless and appear to have been made as an afterthought. All the four crew members were chargedsheeted. The enquiry against the Captain has been concluded and appropriate disciplinary action will be taken after the enquiry report is submitted. Departmental enquiries in respect of the Co-pilot and Cabin Crew are in progress and appropriate disciplinary action will be taken once the enquiry report is submitted.